

[Translation]

Indian Veterinary Research Institute

40. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a project was started by the Indian Veterinary Research Institute in Farukhabad district of Uttar Pradesh; and

(b) if so, the aims and objectives and the present status of the said project?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) The project was aimed to study the Integrated Livestock Technology & Extension (ILTE) as unified system, as a model to be tested under rural setting specially under poor and problem soil conditions.

The objectives were (i) to test the system model (ii) to demonstrate livestock and other related technology (iii) to demonstrate the livestock and other systems for their efficacy and suitability under problem soil conditions (iv) to assess the impact of this new model of livestock based rural development (v) to evolve an operative methodology for conducting demonstrations in Livestock based farming systems and (vi) to study the constraints and time frame requirements of animal demonstration units

The project has been terminated w.e.f. 31.03.1996.

[English]

Modernising of Police Forces

41. KUMARI MAMATA BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the year-wise details of funds sanctioned during the last three years for modernisation of Police Forces, State-wise;

(b) whether the Government are considering to bring Administrative Reforms in the Police Department; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) A statement containing the requisite information is enclosed.

(b) and (c). Since 'Police' is a State subject, it is primarily the concern of the State Governments to carry out administrative reforms in their Police Departments. The Central Government, on its part, provides professional guidance to the States on various aspects of policing, in addition to financial assistance for modernising their forces.

STATEMENT**Modernisation of Police Forces**

(Rs. in lakhs)

| Name of State | Amount Sanctioned | | |
|-------------------|-------------------|---------|---------|
| | 1993-94 | 1994-95 | 1995-96 |
| Andhra Pradesh | 230.51 | 104.78 | 309.56 |
| Arunachal Pradesh | 92.54 | 92.54 | 92.54 |
| Assam | 47.71 | 190.86 | 95.43 |
| Bihar | 284.00 | 116.56 | 308.12 |
| Goa | 43.61 | 29.48 | 29.48 |
| Gujarat | 123.22 | - | 190.18 |
| Haryana | 35.8555 | 35.8555 | 71.71 |
| Himachal Pradesh | 81.38 | 40.69 | 40.69 |
| Jammu & Kashmir | 78.10 | 121.54 | 81.54 |
| Karnataka | 184.159 | 150.80 | 150.80 |
| Kerala | 113.99 | 153.99 | 113.99 |
| Maharashtra | 167.265 | 125.645 | 251.29 |
| Madhya Pradesh | 309.12 | 287.179 | 237.82 |
| Manipur | 34.63 | 69.26 | 34.63 |
| Meghalaya | 12.92 | 51.88 | 25.94 |
| Mizoram | 87.78 | 87.78 | 87.78 |
| Nagaland | 34.63 | 76.86 | 76.86 |
| Orissa | 132.93 | 144.61 | 104.61 |
| Punjab | 38.09 | 84.65 | 84.65 |
| Rajasthan | 105.02 | 224.92 | 77.46 |
| Sikkim | 34.44 | 25.83 | 16.87 |
| Tripura | 46.53 | 93.06 | 46.53 |
| Tamil Nadu | 259.95 | 196.75 | 296.75 |
| Uttar Pradesh | 240.00 | 279.711 | - |
| West Bengal | 181.44 | 214.77 | 174.77 |

[Translation]

Cancer Institute

42. SHRIMATI SHEELA GAUTAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any cancer institute has received foreign aid during the last three years;

(b) if so, the details thereof and the amount of assistance received, institution-wise; and

(c) the number of cancer institutions proposed to be set up during 1997, location-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The Central Government provides support to 12 Regional Cancer Centres to procure equipment used for treatment of cancer patients. Information relating to foreign aid

received by Regional Cancer Centres is being collected and will be laid on the table of the House.

(c) This Ministry has no scheme for setting up cancer institutions. Financial assistance is, however, provided for procurement of cobalt therapy units and other equipment to institutions, undertaking health education activities relating to early cancer detection and pain relief measures in select districts.

Mining Lease in Karnataka

43. SHRI K.C. KONDAIAH : Will the Minister of MINES be pleased to state :

(a) whether requests received by the State Government of Karnataka for mining lease are pending with the Union Government for a considerable time;

(b) if so, the details thereof;

(c) the reasons for delay in this regard; and

(d) the time by which these cases are likely to be cleared?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (d) Three such proposals have been received seeking Central Government's approval to relaxation from certain rules governing grant of mining leases. In two of these cases, the State Government proposes to give the Mining Lease to later applicants exercising their discretion under Section 11(4) of the Mines and Minerals (Regulation and Development) Act, 1957. In the remaining case, the State Government has sought exemption from notifying availability of the area for regrant as required by Rule 59(1) of the Mineral Concession Rules, 1960. Full justification for proposed relaxations/exemptions has been sought from the State Government.

Study of Health & F.P. Support

44. SHRI P.R. DASMUNSI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether after last census the Union Government had conducted any study of the Health & F.P. Support to rural and urban population in the country.

(b) if so, whether the Government have prepared any report on the Health & F.P. facilities available in various hospitals at Metropolitan and at industrial cities.

(c) if so, whether the Health & F.P. Services are satisfactory as per the report prepared by the Government; and

(d) if not, the steps Government propose to be taken involving State Governments in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) A number of studies have been conducted to see the outreach and access to Health and Family Welfare Services available to the population.

(b) a special report on the Delhi Hospitals has been recently prepared. In the rest of the metropolitan areas and for other major cities the responsibility of having a facilities survey done is that of the State Government, many of whom have undertaken such an exercise.

(c) The reports point to situations which differ from State to State, District to District and the level of satisfaction depends on the allocation of funds for providing infrastructure according to specified norms.

(d) The States have been constantly involved in improving allocative efficiency so that there is improvement in the quality of services.

[Translation]

Installation of Thermal Power Station At Suratgarh

45. SHRI MAHENDRA SINGH BHATI : Will the PRIME MINISTER be pleased to state

(a) whether sanction has already been accorded to set up a thermal power station at Suratgarh of Shri Ganganagar district;

(b) whether the land for setting up of this power station has been acquired;

(c) if so, the time by which this power station is likely to be commissioned;

(d) whether this station is likely to be completed within the stipulated time;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S. VENUGOPALACHARI) : (a) and (b). Yes, Sir.

(c) to (f). First unit of 250 MW is scheduled to be commissioned in March, 1997 and the Second unit of 250 MW is scheduled to be commissioned in March, 1999, subject to the state government providing the required funds for the project.

[English]

Infant Mortality

46. PROF. AJIT KUMAR MEHTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any survey to study the infant